

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
1.	Commercial Suit	100432/2020	Arvind Vidyadhar Borade Vs 1. Standard Chartered Bank 2. The Principal Nodal Officer 3.The Customer Service Head/The Manager	Shailesh Ghag
2.	Commercial Suit	100090/2020	Batlivala and Karani Securities India Pvt. Ltd. Vs Andesoff Consulting Pvt. Ltd	M/s. Raj Legal
3	Commercial Suit	100437/2020	Kirti Nayan Sawant Vs Vipul R. Rodrigues	Shobha S. Pawar
4	Commercial Suit	100439/2020	Vinay Jayant Antarkar Vs Hotel Mayfair Pvt Ltd	A. P. Sathe
5	Commercial Suit	100079/2019	Executive Trading Company Pvt. Ltd. Vs Maruti Steel Fab Rajani Associates	Madhukar Dalvi
<u>NM FOR HEARING</u>				
6	NOTICE OF MOTION	102614/2018	Arvind Vidyadhar Borade Vs 1. Standard Chartered Bank 2. The Principal Nodal Officer 3.The Customer Service Head/The Manager (Main Matter SUIT/0101349/2018) Commercial Suit 432/2020	Shailesh Ghag
7	Commercial	100032/201	Mr. Pravin Juneja	M/s. Lex

	Suit	9	Vs	Conseiller
			M/s. Peninsula Crossroads Pvt. Ltd.	
			Sub Matter: NOTICE OF MOTION/0102471/2019	
8	NOTICE OF MOTION	102471/201 9	Mr. Pravin Juneja and Anr. Vs M/s. Peninsula Crossroads Pvt. Ltd	M/s. Lex Conseiller